GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
STARRED QUESTION NO. 46
TO BE ANSWERED ON 20.07.2018

## Nagar Van-Udyan Yojana

## *46. SHRI SUNIL KUMAR MONDAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
(a) the details of the funds sanctioned, allocated and utilized under 'Nagar Van-Udyan Yojana' so far, State/UT-wise; and
(b) the details of the targets fixed and achievements made so far in this regard?

## ANSWER <br> MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN)

(a) \& (b) A statement is laid on the Table of the House.

## Statement referred to in reply to parts (a) \& (b) of Lok Sabha Starred Question No. 46 by Shri Sunil Kumar Mondal due for reply on 20.07.2018

(a) The Nagar Van-Udyan Yojana has been approved by the National CAMPA Advisory Council (NCAC) from the Compensatory Afforestation Fund managed by the Ad-hoc CAMPA. The forest area of 20 ha to 100 ha within the city limits are covered and financial assistance at the rate of Rs. 2 lakhs per ha upto 100 ha are provided. $80 \%$ of the fund is provided by NCAC and the remaining $20 \%$ is provided by the State Government. The fund sanctioned and released under the scheme till date is given in Annexure-A.
(b) No target for Nagar Van-Udyan Yojana for any State has been fixed. However, on a pilot basis, out of the proposals as submitted by a State Government under this scheme, upto five projects are approved and fund released accordingly as given in Annexure-A.

## Annexure 'A' referred to in the answer to part (a) of Lok Sabha Starred Question No. 46 by SHRI SUNIL KUMAR MONDAL, due for answer on 20.07.2018 regarding 'Nagar Van-Udyan Yojana'.

State / UT-wise list of funds sanctioned / released under Nagar Van Udhyan Yojana
(In crores rupees)

| $\begin{gathered} \text { Sl. } \\ \text { No. } \end{gathered}$ | Name of State | No. of proposal | Total Amount Approved |  |  | Fund released from NCAC | Fund Utilized |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|  |  |  | NCAC Share 80\% | State <br> Share | $\begin{aligned} & \text { Total } \\ & (3+4) \end{aligned}$ |  |  |
| 1 | Andaman \& Nicobar | 1 | 0.338 | 0.085 | 0.423 | 0.1680 | 0.168 |
| 2 | Andhra <br> Pradesh | 5 | 8.00 | 2.00 | 10.00 | 4.0000 | 3.115 |
| 3 | Assam | 1 | 0.43 | 0.11 | 0.54 | 0.2160 | 0.162 |
| 4 | Chandigarh | 1 | 1.60 | 0.40 | 2.00 | 1.6000 | 1.200 |
| 5 | Chhattisgarh | 5 | 5.728 | 1.432 | 7.16 | 4.0000 | 3.270 |
| 6 | Himachal Pradesh | 1 | 1.60 | 0.40 | 2.00 | 0.8000 | 0.782 |
| 7 | Karnataka | 5 | 7.79 | 1.94 | 9.73 | 6.1511 | 4.000 |
| 8 | Maharashtra | 5 | 5.568 | 1.932 | 6.96 | 2.7840 | 2.784 |
|  | Manipur | 1 | 1.60 | 0.40 | 2.00 | 0.8000 | 0.800 |
| 10 | Mizoram | 1 | 1.60 | 0.40 | 2.00 | 0.8000 | 0.480 |
| 11 | Sikkim | 1 | 1.60 | 0.40 | 2.00 | 0.4480 |  |
| 12 | Telangana | 5 | 5.664 | 1.42 | 7.080 | 2.8320 | 2.070 |
| 13 | Tripura | 1 | 1.44 | 0.36 | 1.80 | 0.7200 | 0.720 |
| 14 | Rajasthan | 4 | 4.048 | 1.012 | 5.06 | 2.0240 | 1.980 |
| 15 | Punjab | 4 | 6.40 | 3.60 | 10.00 | 2.4220 | 1.977 |
| 16 | Madhya Pradesh | 5 | 7.20 | 1.80 | 9.00 | 3.6000 | 3.370 |
|  | Total | 46 | 60.606 | 17.69 | 77.753 | 33.3651 | 26.878 |

